

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4199 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 13th September, 2021

Sub:- **Casual leave with station leave permission.**

Ref:- Letter dated 10.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.09.2021 along with station leave permission from evening of 10.09.2021 till 13.09.2021.** Shri Tadu Tamang, Joint Registrar, Itanagar Permanent Bench, will look after the duties of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

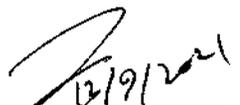
sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/4200/A. dated 13.9.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
Pda